

6. Vishal Syntex Ltd.
7. Modi Threads Ltd.
8. Modern Spineers Ltd.
9. Upsana Textiles Ltd.

(b) and (c). Sick units are eligible for concessional financial assistance, including special loan assistance under the **Textile Modernisation Fund Scheme**. A special loan of Rs. 19 lakhs has been sanctioned to a sick textile unit in U.P. In another case the financial institution is examining some takeover proposals, while the cases of 3 sick units are before the Board for Industrial and Financial Reconstruction.

Export of Cotton

398. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the total quantity of cotton exported during 1987-88 and 1988-89 and 1989-90; and

(b) the steps taken by Union Government to further boost the export of cotton?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) 45,329 and 88,530 bales of cotton (including waste) were exported during cotton year 1987-88 and 1988-89 respectively. During the cotton year 1989-90 the quantity registered till 2.3.90 for shipment upto August, 1990 is 4,39,687 bales.

(b) Government has so far released quotas for the export of 10 lakh bales of staple cotton during the current cotton year as against a quota of one lakh bales released last year. The Cotton Corporation of India has been provided flexibility in respect

of staple length and Minimum Export prices revised from time to time in tune with international prices. Selective Credit Control has been relaxed.

Supply of Foodgrains, Sugar and Kerosene Oil to States

399. SHRI PIYARE LAL HANDOO: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the allotment, demand and off-take of wheat, rice, sugar (Levy and non-levy) kerosene oil to States during 1987-88, 1988-89 and 1989-90 so far, State-wise; and

(b) the criteria allotment of these items?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The required information in regard to rice, wheat, kerosene oil and levy sugar, is given in the Statements I, II and III. As regards non-levy sugar, the same is released every month in favour of the sugar mills, which in turn, can sell it to any wholesale sugar licensed dealer in the country for sale in the open market. Thus, Statewise allocations of freesale sugar are not made.

(b) The allocations of rice and wheat for public Distribution System from the Central Pool are made on a month to month basis taking into account the stocks in the Central Pool, market availability, offtake trend, relative needs of various States and other related factors.

Under the present policy of partial control, levy sugar allotments to State Governments/ Union Territories are not made on demand or request but on uniform norms of ensuring minimum 425 gms per capita monthly availability for projected population as on 1.10.86. These norms are effective from 1st February, 1987.

The freesale sugar is released for sale in the open market on month to month basis keeping in view the demand, supply position, stocks availability with a view to ensuring adequate availability of freesale sugar in the open market at reasonable prices.

The requirement of kerosene to the

States/UTs. is assessed by allowing a suitable growth rate over the allocation made for the corresponding period of the last year and allocations are made accordingly. Besides the regular allocation, additional adhoc allocation is also considered and released on the request of States/UTs. to meet the specific situations like flood, drought, cyclone, shortage of LPG etc.

STATEMENT-I

Statement showing demand, allotment and offtake of Rice and Wheat during 1987-88, 1988-89 and 1989-90

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	D 2385.0	290.0	2175.0	245.0	2345.0	235.0
	A	1155.0	252.0	825.0	121.0	885.0	135.0
	O	1170.4	85.7	821.0	109.4	719.8	94.0
2.	Arunachal Pradesh	D 76.5	10.1	96.8	10.7	91.9	18.0
	A	74.5	12.0	80.9	9.68	89.9	11.8
	O	68.1	5.6	66.9	7.3	60.1	6.0
3.	Assam	D 693.0	487.5	744.0	504.0	744.0	504.0
	A	535.0	430.4	420.0	181.5	420.0	190.0
	O	496.3	342.2	424.9	170.0	325.7	165.5

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
4.	Bihar	D 795.0	1900.0	575.0	1644.0	290.0	1300.0
		A 340.0	1110.0	169.0	669.0	143.0	654.0
		O 56.9	760.3	49.2	548.4	38.1	505.6
5.	Goa	D 51.4	*	60.0	24.0	60.0	57.0
		A 50.4	21.2	51.75	18.14	47.4	30.5
		O 50.4	14.0	45.3	18.1	37.5	19.1
6.	Gujarat	D 420.0	980.0	480.0	1220.0	480.0	1080.0
		A 405.0	760.0	406.0	810.0	343.0	740.0
		O 352.8	614.3	343.8	695.5	199.1	377.2
7.	Haryana	D 42.5	427.55	45.5	510.0	44.0	294.0
		A 42.0	370.0	35.3	271.0	30.6	250.0

Sl. No.	States/UTs	1987-88		1988-89		1989-90		
		Rice	Wheat	Rice	Wheat	Rice	Wheat	
1	2	3	4	5	6	7	8	
		O	15.6	146.7	24.5	103.3	17.2	10.9
8.	Himachal Pradesh	D	110.7	150.0	81.0	205.0	78.0	130.0
		A	78.0	85.0	67.5	156.0	78.0	120.0
		O	49.8	68.5	64.8	122.2	49.0	80.9
9.	Jammu & Kashmir	D	*	157.5	340.0	214.0	285.0	272.0
		A	322.0	154.0	248.0	197.0	280.0	255.0
		O	230.7	89.7	212.5	143.4	203.7	96.4
10.	Karnataka	D	780.0	*	900.0	300.0	900.0	305.0
		A	695.0	295.0	570.0	181.5	530.0	260.0
		O	682.2	175.1	554.4	169.8	399.9	193.4

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
11.	Kerala	D 2300.00	*	2400.0	295.0	2320.0	300.0
		A 1690.0	405.0	1470.0	191.5	1295.0	225.0
		O 1696.6	113.5	1511.3	169.4	1030.8	179.6
12.	Madhya Pradesh	D 390.0	600.0	595.0	600.0	655.0	730.0
		A 330.0	590.0	250.0	371.5	310.0	380.6
		C 253.8	266.7	203.3	278.7	169.9	224.5
13.	Maharashtra	D 810.0	1170.0	990.0	1520.0	1140.0	2540.0
		A 750.0	1140.0	729.0	1049.5	652.0	1235.0
		O 671.2	1067.8	731.2	1042.8	527.5	990.2
14.	Manipur	D 96.0	48.0	96.0	32.0	82.0	32.0
		A 63.0	24.0	66.5	24.2	82.0	30.0

Sl. No.	States/UTs	1987-88		1988-89		1989-90		
		Rice	Wheat	Rice	Wheat	Rice	Wheat	
1	2	3	4	5	6	7	8	
		O	49.9	12.9	46.9	5.4	45.3	16.6
15.	Meghalaya	D	168.0	26.0	176.0	30.0	180.0	30.0
		A	111.0	25.2	115.0	25.4	115.0	25.20
		O	112.1	26.4	113.4	24.4	93.8	19.4
16	Mizoram	D	117.5	12.6	94.0	*	109.0	16.20
		A	79.0	12.6	86.0	12.7	94.5	13.80
		O	81.5	1.3	83.9	10.4	77.5	10.6
17.	Nagaland	D	104.0	48.0	108.0	24.5	110.0	86.0
		A	97.0	36.0	103.0	24.2	93.5	70.5
		O	93.7	37.9	82.5	22.5	71.5	51.1
18.	Orissa	D	390.0	316.0	460.0	355.0	373.0	345.0

Sl. No.	States/UTs	1987-88		1988-89		1989-90		
		Rice	Wheat	Rice	Wheat	Rice	Wheat	
1	2	3	4	5	6	7	8	
		A	295.0	276.0	335.0	242.0	298.5	265.0
		O	210.7	127.2	237.0	212.2	148.3	201.2
19.	Punjab	D	18.0	*	18.0	140.0	18.0	117.0
		A	18.0	140.0	17.4	70.5	15.3	61.25
		O	5.0	2.2	5.0	10.6	1.6	4.4
20	Rajasthan	D	*	1020.0	48.0	1250.0	48.0	1180.0
		A	36.0	970.0	46.4	940.0	38.4	800.0
		O	23.3	832.4	12.2	782.3	6.9	490.0
21	Sikkim	D	54.0	5.5	64.0	12.4	54.0	6.45
		A	54.0	3.0	55.0	3.85	54.0	5.75
		O	31.8	3.0	38.1	2.7	13.2	1.4

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
22	Tamil Nadu	D 1250.0	360.0	1200.0	*	1080.0	360.0
		A 630.0	360.0	730.0	363.0	600.0	360.0
		O 566.0	104.9	727.0	179.0	527.7	208.7
23.	Tripura	D *	*	174.0	*	174.0	30.0
		A 169.0	30.0	150.0	30.3	152.68	30.0
		O 139.1	12.6	136.9	15.0	107.3	12.9
24.	Uttar Pradesh	D 1360.0	1065.0	720.0	950.0	637.0	800.0
		A 635.0	710.0	464.0	620.5	403.0	695.0
		O 350.9	426.2	369.7	457.1	226.9	346.6
25.	West Bengal	D 1950.0	1620.0	1800.0	1560.0	1820.0	1560.0
		A 1460.0	1486.0	943.0	968.0	809.0	1017.5

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
26.	A&N Islands	O 850.7	850.2	811.7	929.6	451.4	719.2
		D 16.0	8.4	18.0	9.8	20.0	9.8
		A 12.0	8.4	18.0	9.8	18.0	8.4
		O 7.6	2.4	5.4	3.1	6.7	2.0
27.	Chandigarh	D 6.0	22.6	6.0	25.1	6.0	29.9
		A 6.0	21.6	5.8	21.8	4.9	24.0
		O 3.8	11.7	5.5	16.3	3.2	16.6
28.	D&N Haveli	D 4.5	1.9	5.8	2.21	6.0	1.2
		A 2.4	1.2	4.5	1.22	6.0	1.2
		O 0.7	0.3	—	Neg.	0.2	0.1

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
29.	Daman & Diu	D 3.9	*	7.25	2.45	7.2	2.4
		A 3.6	0.9	5.4	1.82	5.45	1.85
		O 1.4	0.2	1.2	0.6	0.3	0.5
30.	Delhi	D 30.0	660.0	360.0	720.0	364.2	813.0
		A 300.0	600.0	390.0	620.0	255.0	707.0
		O 191.9	374.3	265.4	551.2	170.1	509.1
31.	Lakshadweep	D 5.5	0.07	5.5	0.08	5.5	0.1
		A 5.5	0.07	5.5	0.08	5.5	0.1
		O 5.2	Neg.	4.1	Neg.	2.7	Neg.

Sl. No.	States/UTs	1987-88		1988-89		1989-90	
		Rice	Wheat	Rice	Wheat	Rice	Wheat
1	2	3	4	5	6	7	8
32.	Pondicherry	D 26.25	3.6	30.0	*	29.3	3.0
		A 25.5	3.6	29.0	3.32	24.5	3.0
		O 3.9	Neg.	4.1	Neg.	3.4	1.0

Note :— Offtake for 1989-90 upto January '90 only.

*Demand not received regularly

D : Demand

A : Allotment

O : Offtake.

STATEMENT-II

Statement showing Allocation and Releases of Kerosene Oil made to States/UTs. during the years 1987, 1988 and 1989

(Figure in tonnes)

Sl. No.	States/UTs.	1987		1988		1989	
		Allocation	Releases	Allocation	Releases	Allocation	Releases
1	2	3	4	5	6	7	8
1.	Assam	216135	218187	229990	237679	235491	239366
2.	Andhra Pradesh	482900	437251	520100	462671	550771	539520
3.	Bihar	423671	404149	427552	428081	454341	454628
4.	Gujarat	646065	647464	692275	696054	735907	739042
5.	Haryana	131801	132617	137655	137411	142579	143188
6.	Himachal Pradesh	32590	32740	34890	35279	35516	36941
7.	Jammu & Kashmir	56740	57478	60785	61759	65733	71714
8.	Karnataka	377545	371771	398925	404782	420713	421599

(Figure in tonnes)

Sl. No	States/UTs.	1987		1988		1989	
		Allocation	Releases	Allocation	Releases	Allocation	Releases
1	2	3	4	5	6	7	8
9.	Kerala	227246	221182	238642	239446	251255	250274
10	Madhya Pradesh	329479	320205	346602	345823	362965	362206
11	Maharashtra	1225920	1226571	1311540	1320481	1415842	1419937
12	Manipur	18625	17782	18785	20511	20110	21599
13	Meghalaya	14885	14859	16190	17644	15566	16739
14	Nagaland	9100	10182	9680	10972	9907	10896
15	Orissa	131360	125221	141049	140864	150305	156722
16	Punjab	263580	266916	287480	285754	300450	312750
17	Rajasthan	222368	216782	237586	238347	251164	253278
18	Uttarakhand	6060	11083	6510	8663	7066	13188

(Figure in tonnes)

Sl. No.	States/UTs.	1987		1988		1989	
		Allocation	Releases	Allocation	Releases	Allocation	Releases
1	2	3	4	5	6	7	8
19.	Tamil Nadu	511150	541857	581580	581422	623573	628154
20.	Tripura	20230	18238	20275	21466	20843	21779
21.	Uttar Pradesh	766204	760847	811748	819845	881067	890049
22.	West Bengal	622880	624935	657820	662818	698556	708864
23.	Andaman & Nicobar	3720	3599	3970	3884	3823	4137
24.	Arunachal Pradesh	8680	12293	9570	13553	9589	15082
25.	Chandigarh	17240	14650	18490	15256	19683	17472
26.	Dadra & Nagar Haveli/ Goa* Daman & Diu	27360	28384	30445	29266	5750	6403 (upto Oct. 89)
27.	Goa	—	—	—	—	25546	6953

(Figure in tonnes)

Sl. No.	States/UTs.	1987		1988		1989	
		Allocation	Releases	Allocation	Releases	Allocation	Releases
1	2	3	4	5	6	7	8
28.	Delhi	196730	193166	210870	200353	224394	189083 (upto Nov 89)
29.	Mizoram	5500	6503	6330	7017	6623	8930
30.	Pondicherry	12190	11814	12920	12977	13967	13072
31.	Lakshadweep	710	20	770	242	822	85

*excludes Goa

STATEMENT-III

Statement showing allotment and offtake of levy sugar during the years 1987-88, 1988-89 and 1989-90 (upto January '90)

(In tonnes)

Sl. No.	States/UTs.	1987-88		1988-89		1989-90 (Upto Jan '90)	
		Allotment	Offtake	Allotment	Offtake	Allotment	Offtake
1	2	3	4	5	6	7	8
<i>FCI operated States/UTs.</i>							
1.	Assam	118647	101413	118624	102183	99390	85571
2.	Arunachal Pradesh	3959	3542	3935	3327	3286	3004
3.	Meghalaya	8279	8169	8297	8173	7157	7016
4.	Mizoram	3386	3384	3389	3387	2923	2877
5.	Nagaland ^f	1757	1841	5416	5399	4556	5106
6.	Manipur*	2112	256	8664	6291	7278	5470
7.	Tripura ^f	4132	4958	12684	12010	10638	10748

(In tonnes)

SI No	States/UTs	1987-88		1988-89		1989-90 (Upto Jan '90)	
		Allotment	Offtake	Allotment	Offtake	Allotment	Offtake
1	2	3	4	5	6	7	8
8	Bihar	411729	387478	411735	386459	344800	332415
9	Orissa	152504	152906	152525	151621	127731	126498
10	West Bengal	318991	316521	319087	303349	267224	249690
11	Sikkim	2045	2045	2033	2032	1706	1681
12	Delhi	95193	87809	95241	95024	81569	82008
13	Jammu & Kashmir	36748	35200	35781	33975	30026	29042
14	Andaman & Nicobar	3044	3030	3044	3044	3181**	3163
15	Lakshadweep	874	874	874	873	874	872
<i>Direct Allottee States/UTs@</i>							
16	Andhra Pradesh	303372		303372		303372	

(In tonnes)

Sl. No.	States/UTs.	1987-88		1988-89		1989-90 (Upto Jan '90)	
		Allotment	Offtake	Allotment	Offtake	Allotment	Offtake
1	2	3	4	5	6	7	8
17.	Chandigarh	4464		4464		4464	
18.	Dadra & Nagar Haveli	612		612		612	
19.	Goa, Daman & Diu	6468		6468		6468	
20.	Gujarat	194328		194328		194328	
21.	Haryana	76632		76632		76632	
22.	Himachal Pradesh	24228		24228		24228	
23.	Karnataka	213228		213228		213228	
24.	Kerala	143436		143436		143436	
25.	Madhya Pradesh	300372		300372		300372	
26.	Maharashtra	359256		359256		359256	

(In tonnes)

Sl. No.	States/UTs.	1987-88		1988-89		1989-90 (Upto Jan '90)	
		Allotment	Offtake	Allotment	Offtake	Allotment	Offtake
1	2	3	4	5	6	7	8
27.	Pondicherry	3504		3504		3504	
28.	Punjab	95340		95340		95340	
29.	Rajasthan	202968		202968		202968	
30.	Tamil Nadu	270564		270564		270564	
31.	Uttar Pradesh	635112		635112		635112	

£ Sugar operations in Nagaland and Tripura were taken over by FCI w.e.f. December '87.

* Sugar operations in Manipur were taken over by FCI w.e.f. January '88.

** Includes 137.5 MTs extra allotment against wet/sweat stocks available in Andaman and not fit for PDS.

@ The direct Allottee States/UTs are themselves arranging the lifting of allotted sugar from the factories. Monthly levy quotas issued in favour of them are supposed to have been lifted by them.